

>

Title : Need to restore the name of "Tamil Nadu Government Rural Employment Guarantee Scheme" as "National Rural Employment Guarantee Scheme" in Tamil Nadu.

DR. K. DHANARAJU (TINDIVANAM): National Rural Employment Guarantee Scheme by an Act of Parliament was launched by the Union Government. Its aim is to provide employment to every rural household whose adult member volunteer to do unskilled manual work. The scheme is 100 per cent sponsored and supported by the Union Government. It is being implemented in 200 districts of the country through panchayats according to the guidelines issued by the Union Government.

It is surprised to note that the previous Tamil Nadu Government has changed the name of the scheme as "Tamil Nadu Government Rural Employment Guarantee Scheme". The identity cards to those who were given employment were also issued under the same name. It is a very important matter. Hon. Prime Minister and the concerned Minister of Rural Development in the Central Government should take serious note of it. Fresh guidelines should be issued to each State Government in this regard and also periodical checks should be exercised by visiting the Central Government teams to the States so that it may not happen again. The name of the scheme should be restored as "National Rural Employment Guarantee Scheme" and implemented in all States and UTs. Hence, I draw the attention of the Programme Implementation Department to take necessary action.